

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No. 3012/2015

New Delhi, this the 15th day of December, 2016

Hon'ble Mr. Justice M.S. Sullar, Member (J)
Hon'ble Mr. P.K. Basu, Member(A)

Lokesh Chand
S/o Shri Hukam Chand
Aged about 40 years
Post: Badli Workers
R/o H.No.T-510, F-29/3, Gali No.21
Near Hanuman Mandi, Baljit Nagar
New Delhi-110008.

...Applicant

(By Advocate: Shri Mahesh Srivastava)

Versus

1. Union of India through its Secretary
Ministry of Agriculture, Krishi Bhawan
Rafi Marg, New Delhi.
2. Delhi Milk Scheme
Through its General Manager
West Patel Nagar, New Delhi.

...Respondents

(By Advocate: Shrii. R. K. Sharma and Shri Y. P. Singh)

O R D E R (ORAL)

Justice M.S. Sullar, Member (J)

Vide separate detailed judgment of even date rendered in the case of Anil Kumar Vs. UOI & Anr., in main O.A bearing No. 2989/2015, the instant O.A has also been dismissed. However, the parties are left to bear their own costs.

(P.K. Basu)
Member (A)

(Justice M.S. Sullar)
Member (J)
15.12.2016

/Mbt/